HARYANA GOVERNMENT

ENVIRONMENT, FOREST AND WILDLIFE DEPARTMENT

Notification

The 11th April, 2023

No. S.O. 10/C.A. 16/1927/S. 29/2023.— In exercise of the powers conferred under sub-section (1) read with sub-section (2) of section 29 of the Indian Forest Act, 1927 (Central Act 16 of 1927), the Governor of Haryana hereby declares the land described in the Schedule given below to be protected forests, to which the provisions of Chapter IV of the said Act, shall be applicable:-

SCHEDULE

District	Tehsil	Village with	Description of field Khasra No.	1	Cotal area	a in
		Hadbast No.		Acre	Kanal	Maria
1	2	3	4	5	6	7
Gurugram	Sohna	Aklimpur 166	32//38	15	6	14
Gurugram	Badshahpur	Gairatpur Bas 158	137,138,139,140,141,142,143,144,145,146, 147,148,149,150,151,152,153,154,155,156, 157,158,159,160,161,162,163,166,167,168, 169,170,171,172,173,174,175,176,177,178, 179,180,181,182,183,184,186/1,187,192,19 3,194,195,196/1,197,198,199,202,203,204, 205,206,207,208,209,210,211,212,213,214, 215,216	1213	5	12
Gurugram	Badshahpur	Sakatpur 159	85, 86, 87	319	0	16_
Gurugram	Badshahpur	Tikli 167	1126, 1128, 1129, 1414	156	1	1 ′
Gurugrarn	Sohna	Alipur 180	1//7, 8, 13 to 18, 23 to 25, 2//11,19 to 22, 3//1 to 3, 8 to 10, 12 to 14, 16 to 19, 23 to 25, 4//3 to 5, 5//3 to 7, 15, 16, 25, 6//1, 6 to 25, 7//11 to 13, 16 to 25, 8//20 to 22, 24, 25, 9//21 to 25, 14//1 to 4, 6, 7, 9 to 12, 16 to 25, 15//3 to 15, 17 to 25, 16//1 to 25, 17//1 to 19, 23 to 25, 18//3 to 7, 15, 19//1 to 25, 20//1 to 24, 21//1 to 25, 33//1 to 3, 4 to 6, 7, 8, 13 to 18, 23 to 25, 34//1, 2, 35//1 to 10, 36//1 to 3, 4/1, 4/2, 5/1, 6, 14/1, 14/3, 89, 90, 91, 92, 93	253	2	8
Gurugram	Sohna	Ghamdoj 179	1//6, 15, 16, 25, 2//11, 12, 19 to 24, 3//21, 4//1 to 4, 7 to 14, 16 to 25, 5//4 to 7, 11, 12, 14 to 25, 6//16, 24, 25, 7// 4 to 8, 13 to 18, 23 to 25, 8//1 to 25, 9//1 to 25, 10//1, 9 to 12, 17 to 25, 15//10, 16//1 to 15, 16/2, 17 to 25, 17//1 to 25, 20// 1 to 25, 21//10, 22// 11 to 25, 23//13 to 18, 23 to 25, 24//3 to 8, 13 to 18, 22 to 25, 25//1 to 25, 26// 1 to 25, 27//1 to 25, 30//1 to 25, 31//1 to 25, 41//1 to 25, 42//1 to 25, 43//1 to 25, 44//1 to 25, 45//1 to 25, 46// 1 to 25, 47// 1 to 25, 48//2 to 8, 13 to 17, 24, 25, 49//4 to 7, 12 to 18, 21, 23 to 25, 50//1 to 25, 51// 1 to 25, 52// 1 to	993	5	4

HARYANA GOVT. GAZ. (EXTRA.), APR. 11, 2023 (CHTR. 21, 1945 SAKA)

District	Tehsil	Village with Hadbast No.	Description of field Khasra No.	Total area in		
				Acre	Kanal	Maria
	2	3	4	5	6	7
Gurugram	Sohna	Ghamdoj 179	25, 53// 1 to 25, 54// 1 to 25, 55// 1 to 25, 56//1 to 25, 69//1 to 25, 70// 1 to 25, 71//1 to 25, 72//1 to 25, 73// 1 to 25, 74//1 to 25, 75// 4 to 7, 15, 16, 76// 1 to 3, 9, 77//1 to 18, 24, 25, 78// 1 to 25, 103//1 to 15, 104//5, 6			

VINEET GARG,
Additional Chief Secretary to Government, Haryana,
Environment, Forest and Wildlife Department.

10315-L.R.-H.G.P., Pkl.